

GOVERNMENT OF MEGHALAYA  
LAW (B) DEPARTMENT

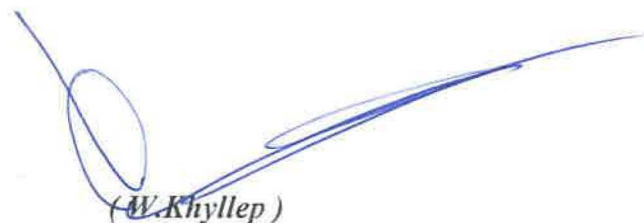
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NOTIFICATION

Dated Shillong, the 9<sup>th</sup> April, 2021.

NO.LJ (B) 3/2021/24 - In exercise of the powers conferred by Sub-Section (1) of Section 20 of the Code of Criminal Procedure, 1973, the Governor of Meghalaya hereby appoints the following Officer as Executive Magistrate for conduct of General Elections to the Garo Hills Autonomous District Council, 2021.

SL. NO.	Names of Officers and Designation	Area of Jurisdiction of the Executive Magistrates.	To be placed with District/Sub-Division
<b>ZONAL MAGISTRATE.</b>			
1	Shri Sengjrang G. Momin, Executive Engineer, PHE North Division, Tura.	West Garo Hills District, Tura.	Deputy Commissioner, West Garo Hills District, Tura.



(W. Khyllep)

Commissioner & Secretary to the Govt. of Meghalaya,  
Law (B) Department.

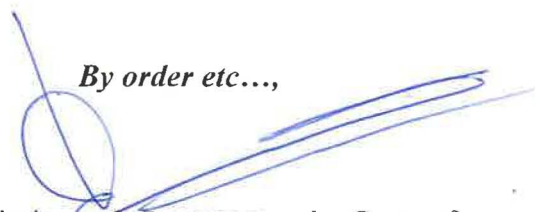
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Memo No. LJ (B) 3/2021/24 - A,

Dated Shillong, the 9<sup>th</sup> April, 2021.

Copy to:-

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-Ordinary Gazette of the Govt. of Meghalaya.
2. The Chief Electoral Officer, Meghalaya.
3. The Deputy Commissioner, West Garo Hills District, Tura. With a request to circulate to all Officers concerned. This has a reference to letter No. GDC.1/2020/261, dated 7.4.2021.
4. District Council Affairs Department with reference to letter No. DCA.3/2021/54 dated 9.4.2021.
5. Personnel & A.R (A) Department.
6. Election Department.
7. Data Entry Operator, Law (A) Department for uploading in the Meghalaya web site.
8. Director of Information and Public Relation, Meghalaya, Shillong
9. Office Copy.



By order etc...,

Commissioner & Secretary to the Govt. of  
Meghalaya,  
Law (B) Department.

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